

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)  
PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) / 22/9/AMR/2022		9 of IBC	Delta Electronics India Private Limited Vs. BGR Energy Systems Limited

**ORDER**

Mr. Abhijeet Talwar, Counsel for the OC present. Mr. Sankar Narayanan Gopalan, representative of the CD present and submits that the entire amount would be paid by 15<sup>th</sup> June, 2023. Recording the said submission, list the matter on 16.06.2023.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN